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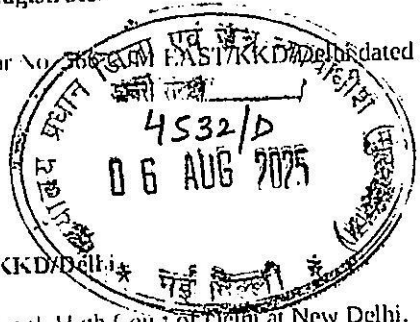
**OFFICE OF THE CHIEF JUDICIAL MAGISTRATE : EAST DISTRICT
KARKARDOOMA COURTS : DELHI
ORDER**

In view of joint request received from Ms. Ritika Kansal Ld. JMFC, Sh. Sandeep, Ld. Relieving Judge (East), Ms Sonam Singh -II Ld JMFC and Sh. Pritu Raj Ld JMFC, East, Karkardooma Courts regarding exchange of duty as Duty JMFC for the month of August '2025', Duty Roster bearing no. 566/CJM/EAST/KKD/Delhi dated 24.07.2025 is partially modified, as under:-

Sl. No.	Name of the Duty MM	Duty to be performed on	In place of
1	Sh. Sandeep, Ld. Relieving JMFC (East) R/o B-592, Gali No. 6, Rajveer Colony Gharoli Extn, Delhi-110096.	05-08-2025	Ms. Ritika Kansal, Ld. JMFC, (East) (Mahila Court-02). R/o B-Block, Flat No. 804, 8 th Floor, Judicial Officers Flats, Sector-26, Rohini, Delhi- 110042.
	Ms. Sonam Singh-II, Ld. JMFC (Mahila Court-01)/East R/o Flat no. 51B, Ground Floor, R-Block, Dilshand Garden, Delhi	07-08-2025	Sh. Pritu Raj, Ld. JMFC-01 (East) R/o Flat No. 30 D, Surya Apartments, Sector-13, Rohini, Delhi-110085.
	Sh. Pritu Raj, Ld. JMFC-01 (East) R/o Flat No. 30 D, Surya Apartments, Sector-13, Rohini, Delhi-110085.	18-08-2025	Ms. Sonam Singh-II, Ld. JMFC (Mahila Court-01)/East R/o Flat no. 51B, Ground Floor, R-Block, Dilshand Garden, Delhi

Court No. 24 is allocated for the work of the Duty Magistrate on 05 th August' 2025. The Reader, Ahlmad, Steno and orderly deputed to this court are directed to report for duty on the specified date and assist the Learned Duty Magistrate as required. The Ahlmad must ensure the proper handing over of all files to the concerned court. The staff of concerned Court shall be responsible for putting the required work of the said Courts before the Ld. Duty Magistrate.

Rest of the conditions in circular No. 566/CJM/EAST/KKD/Delhi dated 24.07.2025, shall remain unchanged.




(Signature)
(Ruby Neeraj Kumar)
Chief Judicial Magistrate, East
Karkardooma Courts, Delhi
Dated: 04.08.2025

No. 598 - CJM/EAST/KKD/Delhi

Copy for information to:-

1. The Ld. Registrar General, High Court of Delhi at New Delhi.
2. The Principal District & Sessions Judge (HQ.) and West, THC, Delhi.
3. The Principal District & Session Judge East, North-East, and Shahdara, Karkardooma Courts, Delhi.
4. The Principal District & Session Judge, New Delhi, Patiala House, New Delhi.
5. The Principal District & Session Judge North, and North-West, Rohini, New Delhi.
6. The Principal District & Session Judge, South-West, Dwarka, New Delhi.
7. The Principal District & Session Judge South, and South-East, Saket, New Delhi.
8. The Principal District & Session Judge-cum-Special Judge, PC Act (CBI), Rouse Avenue, New Delhi.
9. The CMM, Central and West (Tis Hazari), New Delhi (PHC), North & North-West (Rohini), South-West (Dwarka), South & South-East (Saket), North-East and Shahdara, Karkardooma Courts, Delhi.
10. The Ld. Secretary, DLSA East, Karkardooma Courts, Delhi.
11. All the Ld. Metropolitan Magistrates East District, Karkardooma Courts, Delhi.
12. The Incharge, District Courts Web-Site Committee, Tis Hazari Courts, Delhi.
13. The Incharge Computer Branch, Karkardooma Courts, Delhi. (uploading on Layers/Web-Site).
14. Superintendent Admin. and Care Taking Branch, Karkardooma Courts, Delhi.

15. Incharge Pool Car, Karkardooma Courts, Delhi.
16. Incharge Cash Branch, Karkardooma Courts, Delhi.
17. Director of prosecution, Delhi thr Prosecution Branch, KKD Courts, Delhi.
18. Chief Public Prosecutor, Karkardooma Courts, East, Delhi.
19. The Commissioner of Police, Delhi and DCP, East, Delhi.(Through Chowki Incharge KKD,Delhi.)
20. The I G (Prison), Tihar Jail, Delhi New Delhi.
21. Lock Up Incharge, Karkardooma, Delhi.
22. Information Centre (E-Sewa Kendra), Karkardooma Courts, Delhi.
23. Video Conference Room, Karkardooma Courts, Delhi.
24. Web-Site Committee (Computer Branch).
25. The Secretaries, Bar Association, KKD Delhi
26. Office Order File.



(Ruby Neeraj Kumar)
Chief Judicial Magistrate, East
Karkardooma Courts, Delhi